

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

STARRED QUESTION NO:276
ANSWERED ON:29.08.2013
FDI IN BROADCASTING SECTOR
Pandey Shri Ravindra Kumar

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) the percentage of Foreign Direct Investment (FDI) allowed by the Government in the broadcasting sector and the print media in the country;
- (b) whether the Ministry has opposed the Government's move to increase FDI in broadcasting and print media;
- (c) if so, the details thereof and the reasons therefor;
- (d) whether the Ministry has also sought advice from the Telecom Regulatory Authority of India (TRAI) and the Press Council of India on the issue after the Home Ministry's objection to hike FDI in these sectors; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MANISH TEWARI)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (e) OF THE LOK SABHA STARRED QUESTION NO. 276 FOR ANSWER ON 29.8.2013.

(a): The existing limits of Foreign Direct Investment (FDI) in the broadcasting sector and the print media is at Annexure.

(b) to (e): A proposal was received in this Ministry from the Ministry of Finance through Department of Industrial Policy and Promotion (DIPP) regarding enhancement of FDI caps in various sectors including broadcasting and print media for the comments of this Ministry. This Ministry had sought recommendations of the Telecom Regulatory Authority of India (TRAI) on the proposal relating to the broadcasting sector. Regarding print media the proposal has been referred to Press Council of India (PCI) for its advice. TRAI has since furnished its recommendations for the Broadcasting Sector on 22.08.2013 that are available on its website www.trai.gov.in. Review of FDI Policy is however a consistent and continuous process carried out in consultation with the stakeholders.